

IN THE NATIONAL COMPANY LAW TRIBUNAL NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 306
IB-263/ND/2023
New IA-3457/2024

IN THE MATTER OF:

Aar Kay Industries (Prop. Indian Securities ... Applicant/Petitioner Ltd.)

Versus

Jatalia Global Venture Ltd. ... Respondent

Under Section: 7 of IBC, 2016

Order delivered on 15.07.2024

CORAM:

SH. MANNI SANKARIAH SHANMUGA SUNDARAM,

HON'BLE MEMBER (J)

SH. SUBRATA KUMAR DASH,

HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

IA-3457/2024: There is no appearance on behalf of the Applicant as well as the Ld. Counsel for the Respondent. List the matter before Regular Bench on 05.08.2024.

Sd/-

**(SUBRATA KUMAR DASH)
MEMBER (T)**

Sd/-

**(MANNI SANKARIAH SHANMUGA SUNDARAM)
MEMBER (J)**